

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).22767/2011

(From the judgement and order dated 16/05/2011 in WP No.2889/2011
of The HIGH COURT OF DELHI AT N. DELHI)

UNION PUBLIC SER.COMMN.

Petitioner(s)

VERSUS

GYAN PRAKASH SRIVASTAVA

Respondent(s)

(With prayer for interim relief)

Date: 24/11/2011 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE G.S. SINGHVI

HON'BLE MR. JUSTICE SUDHANSU JYOTI MUKHOPADHAYA

For Petitioner(s) Ms.Indira Jaising, ASG
Mr.Naresh Kaushik, Adv.
Ms.Amrita, Adv.
Ms.Sonam Anand, Adv.
Mrs.Lalita Kaushik,A.O.R.(Not Present)

For Respondent(s) Mr.A.Sharan, Sr.Adv.
Mr.Anil Bhardwaj, Adv.
Mr. Amit Anand Tiwari, Adv.

UPON hearing counsel the Court made the following
O R D E R

Heard learned counsel for the parties.

Leave granted.

Judgment reserved.

(Satish K.Yadav)
Court Master

(Phoolan Wati Arora)
Court Master